

in the Plan Framework published recently & laid on the Table of the Lok Sabha.

(b) Provisional results of the 32 round of the National Sample Survey Organisation indicate that the volume of unemployment on a daily status basis for the age group 15—59 was 16.9 million in 1977-78; of this 12.8 million were in the rural areas and 4.1 million in the urban areas.

(c) It is no doubt true that a rapid increase in labour force aggravates the problem of unemployment.

(d) Various schemes for employment generation are under consideration. Details will be given in the Sixth Plan now under formulation.

#### Review of Arms Act

\*339. SHRI M. RAM GOPAL REDDY:

SHRI MOOL CHAND DAGA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to review of the Arms Act and rules thereunder in the context of present conditions; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) A review of the Arms Act/Rules has been undertaken.

(b) Details of the amendments proposed to be made in the Act/Rules have not yet been finalised.

#### Supply of Gas Mantles to Iran

\*340. SHRI HIRALAL R. PARMAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether a request has been made to National Small Industries Corporation by Iran for the supply of one lakh gas mantles; and

(b) if so, Government's reaction thereto and the time by which supply thereof will be made and the amount

of foreign exchange to be earned thereby?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Yes, Sir. On an enquiry from a private organisation in Iran, NSIC had quoted for supply of 20,000 gross of gas mantles, indicating the likely supply price. However, details of the contract, including financial arrangements and shipments by air freight are yet to be finalised.

#### Guidelines by Prime Minister to State regarding transfers of officials

\*342. SHRI RATANSINH RAJDA :  
PROF. MADHU DANDA-  
VATE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any guideline/advice has been given by the Prime Minister regarding mass transfers of officials resorted to by various State Governments; and

(b) if so, the details of such guidelines and the need for issuing the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b). The Prime Minister has not given any guideline/advice regarding mass transfers of officials by State Governments. However, in August, 1980, the Prime Minister addressed a letter to the Chief Ministers of the States where Congress (I) Party is in power and to the Union Ministers emphasising the importance of speed, efficiency and integrity in the implementation of Government's policies and programmes. She also, *inter alia*, pointed out that undue interest on the part of political persons in transfers of officials adversely affected the functioning of the administration and that the already existing instructions that Government servants including teachers and semi-Government and